

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6715
ANSWERED ON:08.05.2013
CHANGE IN LAND USE
Lal Shri Kirodi

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) The details of the proposals received by National Capital Region Planning Board for change in land use from different States during the last three years and the current year, State and year-wise;
- (b) The number of proposals cleared and the number of them still pending along with the reasons for such pendency, State and year-wise; and
- (c) The time by which these pending proposals are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) : National Capital Region Planning Board (NCRPB) has informed that it has not received any proposals regarding change of land use from the National Capital Region

participating States in the last three years and the current year. However, three requests were received by NCRPB for No Objection Certificate (NOC) from Development Authorities in Uttar Pradesh sub-region with regard to certain land uses. The NCRPB had informed the concerned Development Authorities that there is no provision for issue of NOC by NCRPB under the National Capital Region Planning Board Act, 1985.

(b&c): Questions do not arise in view of the reply at 'a' above.